



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO. 060/01315/2019

DATED THIS THE 15th DAY OF SEPTEMBER, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

1. Ravinder Singh son of Sh. Gurbaksh Singh age 57 years.
2. Bhupal Singh son of Sh. Tirlok Singh age 55 years.
3. Gurmeet Singh son of Sh. S. Gurmukh Singh age 46 years.
4. Sita Ram son of Sh. Krishan Lal age 48 years
5. Parmod Kumar son of Sh. Jai Parkash age 56 years
6. Sanjeev Thakur son of Sh. S.R. Thakur age 54 years
7. Karnail Singh son of Sh. Rattan Singh age 55 years
8. Yashpal Manchanda son of Sh. Krishan Chand Manchanda age 54 years

(All are Group B Employees)

(All are working as AAO in the office of Accountant General (A&E), Punjab & UT, Chandigarh, Plot No. 20, Sector 17 E, Chandigarh, 160017.

....Applicants

(By Advocate Sh. D.R. Sharma – through video conference)

Vs.

1. Union of India through Secretary, Ministry of Finance, Department of Expenditure, New Delhi – 110001.



2. The Comptroller and Auditor General of India, Deen Dayal Upadhyay Marg, New Delhi – 110001.
3. The Accountant General (A&E), Punjab & UT, Sector – 17, Chandigarh – 160017.

.....Respondents

(By Advocates Sh. Sanjay Goyal and Sh. Barjesh Mittal – through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. At the very outset, Sh. Barjesh Mittal, learned counsel for the respondents stated that during pendency of the Original Application, the respondents have issued a Circular No. 317 dated 19.12.2019 and in view of the said circular, the Original Application has become infructuous.
2. A copy of the circular dated 19.12.2019 as produced by Sh. Barjesh Mittal is ordered to be taken on record.
3. In view of the above statement made by Sh. Barjesh Mittal, learned counsel for the respondents, the Original Application is disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**